

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5981
ANSWERED ON:31.08.2001
PREMIUM RATES OF INSURANCE COMPANIES
A. KRISHNASWAMY;KAMBALAPADU E. KRISHNAMURTHY

Will the Minister of FINANCE be pleased to state:

- (a) whether it is true that insurance companies have increased the premium rates under `third party risks`;
- (b) whether any request has been received from the All India Motor Transport Association in this regard;
- (c) if so, the details of their demands;
- (d) whether the Government have any plan to reduce these premium rates; and
- (e) if so, by which time the new rates will come into effect?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI BALA SAHEB VIKHE PATIL)

- (a) No, Sir.
- (b) & (c): The All India Motor Transport Congress (AIMTC) have represented vide their letter dated 2.8.2001 against the alleged hike in Third Party premium and requested for withdrawal of the same.
- (d) & (e): Do not arise, in view of reply to part (a) of the Question.